

SPECIAL BENCH
COURT - I

O-259

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/445(KB)2019
COMP.APPL/405(KB)2019, COMP.APPL/406(KB)2019,
COMP.APPL/697(KB)2019, COMP.APPL/408(KB)2019,
IA(COMPANIES.ACT)/19(KB)2021, COMP.APPL/409(KB)2019,
COMP.APPL/407(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

| | |
|------------------|--|
| IN THE MATTER OF | PRASANTA KUMAR MITRA & ORS. VS INDIA STEAM LAUNDRY PVT. LTD. & ORS. |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Appearances (via video conferencing/physically)

Ms. Swapna Choubey, Adv. : For P3
Ms. Roopa Sheth Mitra, Adv.
Mr. D.N. Sharma, Adv.

Mr. Joy Saha, Sr. Adv. : For R-14
Mr. Subhajit Saha, Adv.
Mr. Yash Vardhan Deora, Adv.

Mr. Shaunak Mitra, Adv. : For R4A/4B

Ms. Natasha Roy, Adv. : For Respondent 13A

Mr. Suvan Sinha, Adv. : For Respondent Nos. 16 and 17
Mr. Sannidhya Datta, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter before Regular Bench on **9/5/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**